Name of Corporate Debtor: Date of Commencement of CIRP: Dist of Conditions on one. 21 April 25		Annexure									
	Na	ame of Corporate Debtor: AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED									
List of Creditors on one 21 Apr 25	Da	Date of Commencement of CIRP: 07-Jun-24									
List of Creditors as on: 21-Apr-25	Lis										
List of other creditors (Other than Financial Creditors and Operational Creditors)											

(Amount in ₹)

CI		Details of claim received		Details of claim admitted	Amount of	A	Amount of claim under	
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	contingent claim	admitted	verification	Remarks, if any
1	Trejhara Solutions Limited	27-06-2024	29,70,00,000.00	-	-		29,70,00,000.00	Will be admitted subject to the
								receipt of requisite documents. Refer
								Note 1
2	Ameya Hospitality Services & Hotels Pvt. Ltd.	25-06-2024	22,27,258.00	-	-	22,27,258.00		
3	Ameya Housing Private Limited	25-06-2024	4,28,578.00	-	-	4,28,578.00		
4	Ameya Resorts & Estates Private Limited	25-06-2024	5,62,669.00	-	-	5,62,669.00		
5	Ameya Technopark Developers Private Limited	25-06-2024	5,60,22,257.00	-	-	5,60,22,257.00		
6	Shanta Mangesh Developers Private Limited	25-06-2024	8,26,74,201.00	-	-	8,26,74,201.00		
7	Mrs. Utkarsha Vijay Mallya	25-06-2024	23,66,117.00	-	-	23,66,117.00		
8	Mr. Siddharth Mallya & Proprietor of M/s. Ameya Developers	25-06-2024	2,13,13,292.00	-	-	2,13,13,292.00	·	
	Total		46,25,94,372.00	-	-	16,55,94,372.00	29,70,00,000.00	
Notes		·	·	·			·	·

¹ The CD is the security provider as per the option agreement submitted by the claimant for SN 200/1, 200/2, 219/1. The claim shall be admitted upon furnishing proof of disbursement made to Associate Company